

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 468 of 2019**

**IN THE MATTER OF:**

**Jagdambey International**

**...Appellant**

**Versus**

**Visa Powertech Pvt. Ltd.**

**...Respondent**

**Present**

**For Appellant:**

**For Respondent:           Mr. Bishwajit Dubey and Ms. Ruchi Choudhary,  
Advocates.**

**ORDER**

**05.09.2019**           Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 23<sup>rd</sup> October, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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